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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 193/10	TP 246/17	For Hearing	237 (b)(ii)	Cronus Investments Pvt. Ltd. Vs Calypso Foods Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	LAKSHMI MENON For C.K Nandakumar Law Chambers (9880073412)	Petitioner (Cronus Investments)	Lakshmi

Counsel for petitioner is present. She has filed a memo along with service of notice on OL. Representative of OL office is present. Petitioner counsel is directed to serve copy of the petition also on the OL.

List it for filing report, if any by OL on 25.10.2017.


MEMBER (J)